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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

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+ **W.P.(C) 13657/2022 & CM APPLs.41646-41647/2022**

M/S DLF LIMITED

..... Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Agrim Arora, Mr. Yogendra, Mr. Karan Sachdev and Mr. Sumit Khadaria, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Asheesh Jain, CGSC with Mr. Gaurav Kumar, Ms. Ankita Kedia and Ms. Ria Khanna, Advocates for R-1.
Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Advocates for NAA and DGAP
Mr. Satish Kumar, Sr. Standing Counsel with Ms. Vaishali Goyal, Advocates for R-5.

2

+ **W.P.(C) 10999/2018**

M/S PYRAMID INFRATECH PRIVATE LIMITED Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Ms. Pratima N. Lakra, CGSC with Mr. Kashish Gupta and Ms. Vanya Bajaj, Advocates for UOI.
Mr. Vinod Diwakar, CGSC with Mr. Olson Nair, Advocate for UOI.



Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Advocates for NAA and DGAP
Ms. Sonu Bhatnagar with Ms. Nishta Mittal and Ms. Monica Benjamin, Advs.

3

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W.P.(C) 12444/2018

MASCOT BUILDCON PRIVATE LIMITED Petitioner
Through: Mr. Aseem Mehrotra, Adv.

Versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ORS.

..... Respondents

Through: Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Advocates for NAA and DGAP
Mr. Farman Ali, SPC with Mr. Athar Raza Farooqui, Advocate for UOI.
Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Anushri Narain, Adv. for R-3.

4

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W.P.(C) 12647/2018

LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner
Through: Mr. Sparsh Bhargava, Advocate.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through Mr. Anurag Ahluwalia, CGSC for UOI.



Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Advocates for NAA and DGAP.

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W.P.(C) 13194/2018

SHARMA TRADING COMPANY

..... Petitioner

Through: Mr. Naresh Thacker, Mr. Kumar Visalaksh, Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Anurag Ahluwalia, CGSC for UOI.
Ms. Akanksha Kaul, Advocate with Mr. Aman Sahani and Ms. Versha Singh Advs for UOI.
Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Advocates for NAA and DGAP.

6

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W.P.(C) 378/2019

HINDUSTAN UNILEVER LIMITED

..... Petitioner

Through: Mr. Ajay Bhargava, Ms. Vanita Bhargava and Mr. Sahil Siddiqui, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Vikrant N. Goyal, Advocate with Ms. Tesi Gupta and Ms. Ayushi Garg, Advocates for UOI.
Mr. Harish Vaidyanathan Shankar, CGSC with Mr. Srish Kumar Mishra, Mr. Sagar Mehlawat and Mr. Alexander Mathai Paikaday, Advocates.
Mr. Zoheb Hossain, with Mr. Vivek



Gurnani, Mr.Sanjeev Menon, Mr.
Kavish Garach and Ms.Sejal Aneja,
Advocates for NAA and DGAP.

7

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W.P.(C) 1418/2019 & CM APPL. No.6501/2019

M/S J.P. & SONS THROUGH: SHRI ANKIT KHANDELWAL,
PROPRIETOR Petitioner

Through: Mr.Ajay Bhargava, Ms.Vanita
Bhargava, Mr.Aseem Chaturvedi and
Mr.Sahil Siddiqui, Advs.

Versus

NATIONAL ANTI- PROFITEERING AUTHORITY THROUGH:
ITS SECRETARY & ORS. Respondents

Through: Mr. Zoheb Hossain, with Mr. Vivek
Gurnani, Mr.Sanjeev Menon, Mr.
Kavish Garach and Ms.Sejal Aneja,
Advocates for NAA and DGAP.
Mr. Kamal Sawhney,, Mr. Deepak
Thackur, Ms. Aakansha Wadhwani,
Advocates for R-4

8

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W.P.(C) 1655/2019

M/S EXCEL RASAYAN PRIVATE LIMITED Petitioner

Through: Mr.Abhishek A Rastogi, Adv.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with
Mr.Aman Rewaria and Mr.Varun
Aggarwal, Advocates for
UOI.
Mr.Gyanendra Singh, Advocate.
Mr. Zoheb Hossain, with Mr. Vivek
Gurnani, Mr.Sanjeev Menon, Mr.
Kavish Garach and Ms.Sejal Aneja,
Advocates for NAA and DGAP



9

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W.P.(C) 2347/2019

JUBILANT FOODWORKS LTD. & ANR. Petitioners

Through: Mr. V. Lakshmikumaran,
Ms. Charanya Lakshmi Kumaran,
Mr. Karan Sachdev, Mr. Yogendra
Aldak with Mr.Agrim Arora,
Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ravi Prakash, CGSC with
Mr.Aman Rewaria and Mr.Varun
Aggarwal,Advocates for
UOI.
Mr.Bhagvan Swarup Shukla, CGSC
with Mr.R.R.Mishra, Advocate for
UOI.
Mr. Zoheb Hossain, with Mr. Vivek
Gurnani, Mr.Sanjeev Menon, Mr.
Kavish Garach and Ms.Sejal Aneja,
Advocates for NAA and DGAP

10

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W.P.(C) 3759/2019

MASCOT BUILDCON PRIVATE LTD. Petitioner

Through: Mr.Aseem Mehrotra, Adv.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Harish Vaidyanathan Shankar
CGSC, Mr. Srish Kumar Mishra,
Mr. Sagar Mehlawat and
Mr. Alexander Mathai Paikaday,
Advocates for UOI.
Mr. Zoheb Hossain, with Mr. Vivek
Gurnani, Mr.Sanjeev Menon, Mr.
Kavish Garach and Ms.Sejal Aneja,
Advocates for NAA and DGAP



11

+ **W.P.(C) 4213/2019**

ABBOTT HEALTHCARE PRIVATE LIMITED

& ANR.

..... Petitioners

Through: Mr.Ajay Bhargava, Ms.Vanita Bhargava, Mr.Aseem Chaturvedi and Mr.Sahil Siddiqui, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Ripu Daman Bhardwaj, CGSC UOI.
Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP

12

+ **W.P.(C) 5558/2019 & CM APPL.No.24368/2019**

UNICHARM INDIA PVT. LTD.

..... Petitioner

Through: Mr.Rupender Sinhmar, Mr.Prahlad Singh, Mr.K. Gurumurthy, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ravi Prakash, CGSC with Mr.Aman Rewaria and Mr.Varun Aggarwal, Advocates for UOI.
Mr. Anurag Ahluwalia, CGSC for UOI.
Mr.Farmaan Ali with Ms.Usha Jamnal and Mr.Krishan Kumar, Advocates for R-2 & 3.



13

+ **W.P.(C) 7743/2019**

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner

Through: Mr. R. Jawahar Lal, Mr. Siddharth Bawa Mr. Anuj Garg, Mr. Mohit Sharma Advs.

versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondents

Through: Mr.Asheesh Jain, CGSC with Mr. Gaurav Kumar, Ms.Ankita Kedia and Ms.Ria Khanna, Advocates for R-1
Mr.Farman Ali, Advocate with Ms.Usha and Mr.Krishan Kumar, Advocates for R-2 & 3
Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP.

14

+ **W.P.(C) 8162/2019**

AFFINITI ENTERPRISES

..... Petitioner

Through: Mr. R. Jawahar Lal, Mr. Siddharth Bawa Mr. Anuj Garg, Mr. Mohit Sharma Advs.

Versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondent

Through: Mr.Abhay Prakash Sahay, CGSC, Ms. Mannu Singh, Mr.Kunal Dhawan, Ms.Swayamprabha, Advs for UOI.
Mr. Ravi Chawla, St.Counsel with Mr.Avneesh Kumar Upadhyay, Adv. for NAA.



Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Advocates for NAA and DGAP.

15

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W.P.(C) 7910/2019 & CM APPL.No.32779/2019

SALARPURIA REAL ESTATE PVT. LTD Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Bhagwan Swarup Shukla, CGSC with Ms. Sunita Shukla, Advocate for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Advocates for NAA and DGAP

16

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W.P.(C) 7911/2019

SATTVA DEVELOPERS PVT. LTD Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Manish Mohan, CGSC with Mr. Devendra Kumar, Advocate for UOI.

Mr. Abhay Prakash Sahay, CGSC, Ms. Mannu Singh, Mr. Kunal Dhawan, Ms. Swayamprabha, Advs for UOI.

Mr. Gyanendra Singh, Advocate.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Advocates for NAA and DGAP.



17

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W.P.(C) 8078/2019

M/S SATYA ENTERPRISES

..... Petitioner

Through: Mr.Sumit K Batra and Mr.Manish
Khurana, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Sushil Kumar Pandey, SPC for
UOI with Mr.Kuldeep Singh,
Advocate.

Mr. Zoheb Hossain, with Mr. Vivek
Gurnani, Mr.Sanjeev Menon, Mr.

Kavish Garach and Ms.Sejal Aneja,
Advocates for NAA and DGAP.

Mr.Satyakam, ASC with Ms.Pallavii
Singh, Advocate for R-4.

Mr. Ashish Verma and Mr. Debopriya
Moulik, Advocates

18

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W.P.(C) 9053/2019

UNICHARM INDIA PVT. LTD

..... Petitioner

Through: Mr.Rupender Sinhmar, Mr.Prahlad
Singh, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ravi Prakash, CGSC with
Mr.Aman Rewaria and Mr.Varun
Aggarwal, Advocates for
UOI.

Mr.Farmaan Ali with Ms.Usha
Jamnal and Mr.Krishan Kumar,
Advocates for R-2 & 3.

19

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W.P.(C) 11253/2019 & CM APPL. No.46337/2019

LIFESTYLE INTERNATIONAL PVT. LTD.

..... Petitioner

Through: Mr.Sparsh Bhargava, Advocate.



Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Rajesh Kumar with Ms. Ramneet Kaur and Mr. Shaurya Katoch, Advocates for UOI.
Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Advocates for NAA and DGAP

20

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W.P.(C) 12355/2019

PARAMOUNT, PROPBUILD PVT. LTD.

..... Petitioner

Through:

Mr. Abhishek Choudhary, Advocate.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ruchir Mishra, Advocate with, Mr. Mukesh Kr. Tiwari and Ms. Reba Jena Mishra, Advocates for UOI.
Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Advocates for NAA and DGAP

21

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W.P.(C) 12717/2019

BHARTIYA CITY DEVELOPERS PVT LTD

..... Petitioner

Through:

Mr. Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Vikram Jetly CGSC and Ms. Shreya Jetly, Adv. for UOI
Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Advocates for NAA and DGAP
Mr. Chandra Prakash, Advocate for DGAP and NAA.



22

+ **W.P.(C) 12847/2019 & CM APPL.No.52474/2019**

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

..... Petitioner

Through: Mr.Puneet Agarwal, Mr. Ketan Jain,
Mr. Chetan Kumar Shukla,
Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Vikram Jetly CGSC and
Ms.Shreya Jetly, Adv. for UOI.
Mr.Farman Ali, Advocate with
Mr.Krishan Kumar and Ms.Usha
Jamnal, Advs. For UOI.
Mr. Zoheb Hossain, with Mr. Vivek
Gurnani, Mr.Sanjeev Menon, Mr.
Kavish Garach and Ms.Sejal Aneja,
Advocates for NAA and DGAP
Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv. for
R-2 & 5.
Mr.Jatin Puniyani, GP for UOI.

23

+ **W.P.(C) 969/2020 & CM APPL.5342/2020**

NESTLE INDIA LTD. & ANR.

..... Petitioners

Through: Mr. V. Lakshmikumaran, Ms.
Charanya Lakshmi Kumaran, Mr.
Karan Sachdev, Mr. Yogendra Aldak
with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Waize Ali Noor, Ms.Kunjala
Bhardwaj and Mr.Madhav Bajaj,
Mr.Yash Upadhyay and Ms.Shreya
V.Mehra, Advocates for UOI.

Page 11 of 48



Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Advocates for NAA and DGAP

24

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W.P.(C) 1171/2020

IFB INDUSTRIES LTD,

..... Petitioner

Through: Mr. U. A Rana and Mr. Himanshu Mehta, Advocates

Versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ANR.

..... Respondents

Through: Mr. Dev P Bhardwaj and Mr. Sarthak Anand, Advocates for UOI

25

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W.P.(C) 1406/2020 & CM APPL. No.4879/2020

M/S FRIENDS LAND DEVELOPERS

..... Petitioner

Through: Mr. Prakash Kumar, Adv.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Rajesh Kumar with Ms. Ramneet Kaur, Advocates for UOI.
Ms. Sonia Sharma, Advocate with Ms. Purva Chugh, Advocate for R-2 & 3.
Ms. Sonu Bhatnagar, Sr. Standing Counsel with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4 & 5
Mr. Jatin Puniyani, GP for UOI.

26

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W.P.(C) 1780/2020

JOHNSON & JOHNSON PVT. LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.



versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Vikram Jetly CGSC and Ms. Shreya Jetly, Adv. for UOI/R-1
Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Advocates for NAA and DGAP
Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4.

27

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W.P.(C) 2083/2020 & CM APPL.No.7369/2020

FUSION BUILDTECH PVT LTD

..... Petitioner

Through:

Mr. Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Rajesh Kumar with Ms. Ramneet Kaur, Advocates for UOI.
Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Advocates for NAA and DGAP
Mr. Aman Malik, Advocate for R-2 & 3/NAA.
Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4

28

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W.P.(C) 2084/2020 & CM APPL. No.7371/2020

ASTER INFRAHOME PVT LTD

..... Petitioner

Through:

Mr. Sumit K. Batra with Mr. Manish Khurana, Advs.



Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Rajesh Kumar with Ms. Ramneet Kaur, Advocates for UOI.

Mr. Samir Malik, Adv. for NAA and DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4.

29

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W.P.(C) 2445/2020

MIS SARVPRIYA SECURITIES PVT. LTD Petitioner

Through:

Mr. Puneet Agarwal, Mr. Ketan Jain, Mr. Chetan Kumar Shukla, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Aman Malik, Advocate for R-2 & 3/NAA.

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W.P.(C) 2490/2020

JOHNSON & JOHNSON PVT LTD Petitioner

Through:

Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Advocates for NAA and DGAP.



31

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W.P.(C) 2742/2020 & CM APPL. No.9552/2020

ACME HOUSING INDIA PVT. LTD.

..... Petitioner

Through: Mr.Prateek Bansal, Advocate.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP.

32

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W.P.(C) 3737/2020

PHILIPS INDIA LIMITED.

..... Petitioner

Through: Mr.Shashank Shekhar, Mr. Samyak Jain, Mr. Tushar Joshi, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Vipul Agrawal with Mr.Dushyant Agrawal, Advocates for R-2&3. Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-5 to R-7. Ms. Mansie Jain, Adv for R-8. Mr.Jatin Puniyani, GP for UOI.

33

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W.P.(C) 3910/2020

MACROTECH DEVELOPERS LTD. (FORMERLY KNOWN AS M/S LODHA DEVELOPERS LTD.) & ANR

..... Petitioners

Through: Mr. Kamal Sawhney, Mr.Deepak Thackur and Ms. Aakansha Wadhvani, Advocates



Versus

UNION OF INDIA & ORS

..... Respondents

Through:

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Advocates for NAA and DGAP
Mr. Vikramaditya Bhaskar, Adv.
Mr. Amar Dave, Amicus Curiae with Ms. Sunita Shukla, Advocate.

34

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W.P.(C) 3911/2020

M/S NANI RESORTS AND FLORICULTURE PVT. LTD.

..... Petitioner

Through:

Mr. Puneet Agrawal, Mr. Ketan Jain, Mr. Chetan Kumar Shukla, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Advocates for NAA and DGAP
Mr. Rajeev K Panday, AAG,
Mr. Rajeev M. Roy, Mr. P. Srinivasan, Advs. for R-5
Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-6 & 7.
Mr. Abhishek Saket and Ms. Sanna Harta, Advocates.

35

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W.P.(C) 4131/2020

MS. SAMSONITE SOUTH ASIA PVT. LTD Petitioner

Through:

Mr. Rohan Shah, Adv.

Versus



UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Asheesh Jain, CGSC with
Mr. Gaurav Kumar, Advocates for R-
1
Mr. Zoheb Hossain, with Mr. Vivek
Gurnani, Mr.Sanjeev Menon, Mr.
Kavish Garach and Ms.Sejal Aneja,
Advocates for NAA and DGAP
Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv.

36

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W.P.(C) 4345/2020

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner

Through:

Mr. R. Jawahar Lal, Mr. Siddharth
Bawa Mr. Anuj Garg, Mr. Mohit
Sharma Advs.

versus

UNION OF INDIA AND ORS & ORS.

..... Respondents

Through:

Mr.Asheesh Jain, CGSC with
Mr. Gaurav Kumar, Ms.Ankita Kedia
and Ms.Ria Khanna, Advocates for R-
1.
Mr. Zoheb Hossain, with Mr. Vivek
Gurnani, Mr.Sanjeev Menon, Mr.
Kavish Garach and Ms.Sejal Aneja,
Advocates for NAA and DGAP.

37

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W.P.(C) 4348/2020

APEX MEADOWS PVT LTD

..... Petitioner

Through:

Mr. V. Lakshmikumaran, Ms.
Charanya Lakshmi Kumaran, Mr.
Karan Sachdev, Mr. Yogendra Aldak
with Mr.Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Ms. Neha Malik, Adv. for NAA and
DGAP.
Mr. M. Rambabu, Ms. Prity Kumari
and Mr.N.Eswara Rao, Advs. for R-4.



Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Advocates for NAA and DGAP

38

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W.P.(C) 4375/2020

M/S PATANJALI AYURVED LTD

..... Petitioner

Through: Mr. Priyadarshi Manish, Mrs. Anjali Jha Manish and Ms. Divya Rastogi, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Advocates for NAA and DGAP.

39

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W.P.(C) 4516/2020

MCNROE CONSUMER PRODUCTS PVT. LTD. Petitioner

Through: Mr. Tarun Gulati, Senior Advocate with Mr. Kumar Visalaksh with Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Advocates for NAA and DGAP.
Mr. Farmaan Ali with Ms. Usha Jamnal and Mr. Krishan Kumar, Advocates for UOI.

40

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W.P.(C) 4607/2020

AFFINITI ENTERPRISES

..... Petitioner

Through: Mr. R. Jawahar Lal, Mr. Siddharth Bawa Mr. Anuj Garg, Mr. Mohit Sharma Advs.



Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Farmaan Ali with Ms.Usha Jamnal and Mr.Krishan Kumar, Advocates for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr.

Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP

Mr. Ravi Chawla, St.Counsel with Mr.Avneesh Kumar Upadhyay, Advocate for NAA.

41

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W.P.(C) 4824/2020 & CM APPL.No.2183/2021

M/S CILANTRO DINERS PVT. LTD

..... Petitioner

Through:

Mr.Nikhil Gupta, Mr. Vipin Upadhyay and Mr. Rochit Abhishek, Advocates

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Farmaan Ali with Ms.Usha Jamnal and Mr.Krishan Kumar, Advocates for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr.

Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP

Mr.Rony John, Mr.Piyush Swami and Mr.Arshdeep Singh and Mr.Anuj Dubey, Advocates for R-2 and 3.

42

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W.P.(C) 4957/2020

WHIRLPOOL OF INDIA LTD

..... Petitioner

Through:

Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr.



Karan Sachdev, Mr. Yogendra Aldak
with Mr.Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS.

Through:

..... Respondents

Mr.Farmaan Ali with Ms.Usha
Jamnal and Mr.Krishan Kumar,
Advocates for UOI.

Mr. Zoheb Hossain, with Mr. Vivek
Gurnani, Mr.Sanjeev Menon, Mr.
Kavish Garach and Ms.Sejal Aneja,
Advocates for NAA and DGAP.

Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv. for
R-5.

43

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W.P.(C) 5347/2020 & CM APPL. No.23558/2020

GAURSONS REALTECH PVT LTD

..... Petitioner

Through:

Mr. Monish Panda, Advocate with
Mr.Mrinal Bharat Ram, Advocates.

Versus

UNION OF INDIA & ORS.

Through:

..... Respondents

Mr.Bhagwan Swarup Shukla, CGSC
with Ms.Sunita Shukla, Advocate for
UOI.

Mr.Farmaan Ali with Ms.Usha
Jamnal and Mr.Krishan Kumar,
Advocates for UOI.

Mr. Zoheb Hossain, with Mr. Vivek
Gurnani, Mr.Sanjeev Menon, Mr.
Kavish Garach and Ms.Sejal Aneja,
Advocates for NAA and DGAP.



44

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W.P.(C) 5798/2020

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

..... Petitioner

Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,
and Mr.Chetan Kumar Shukla
Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Anil Soni, CGSC for UOI with
Mr. Devvrat Yadav and Mr.Devvrat
Yadav, Advocate.
Ms. Sonu Bhatnagar with Ms. Nishta
Mittal and Ms. Monica Benjamin,
Advs for R-2,5 to 7.
Mr. Zoheb Hossain, with Mr. Vivek
Gurnani, Mr.Sanjeev Menon, Mr.
Kavish Garach and Ms.Sejal Aneja,
Advocates for NAA and DGAP

45

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W.P.(C) 5979/2020 & CM APPL. No.21655/2020

EMAAR MGF LAND LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran, Ms.
Charanya Lakshmi Kumaran, Mr.
Karan Sachdev, Mr. Yogendra Aldak
with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ravi Prakash, CGSC with
Mr.Aman Rewaria and Mr.Varun
Aggarwal, Ms. Astu Khandelwal and
Mr. Yasharth Shukla, Advocates for
UOI.
Mr. Zoheb Hossain, with Mr. Vivek
Gurnani, Mr.Sanjeev Menon, Mr.



Kavish Garach and Ms.Sejal Aneja,
Advocates for NAA and DGAP
Mr. Parangat Pandey, Advocate for
R-3.
Mr. Satish Kumar, Sr. Standing
Counsel.

46

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W.P.(C) 6671/2020

GAURAV SHARMA FOOD INDUSTRIES Petitioner
Through: Mr.Satish Kumar, Sr.standing
counsel.

Versus

UNION OF INDIA & ORS. Respondents
Through: Mr.Vivek Goyal, Advocate with
Mr.Gokul Sharma, Advs for R-1.
Mr. Zoheb Hossain, with Mr. Vivek
Gurnani, Mr.Sanjeev Menon, Mr.
Kavish Garach, Mr. Kalp Saraiya
Advocates for NAA and DGAP

47

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W.P.(C) 7412/2020 & CM APPL. No.24800/2020

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner
Through: Mr.Tushar Jarwal with Mr. Rahul
Sateeja, Mr. Anurag Soan, Mr.Pranav
Bansal and Mr. Priyojeet Chaterjee,
Advs.

versus

UNION OF INDIA & ORS. Respondents
Through: Mr.Farman Ali, Advocate with
Mr.Krishan Kumar and Ms.Usha
Jamnal, Advs. For UOI.
Mr. Zoheb Hossain, with Mr. Vivek
Gurnani, Mr.Sanjeev Menon, Mr.
Kavish Garach and Ms.Sejal Aneja,
Advocates for NAA and DGAP



48

+ **W.P.(C) 7736/2020**

M/S PRASAD MEDIA CORPORATION PVT LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Ms.Aakanksha Kaul, Advocate with Mr.Aman Sahani and Ms.Versha Singh, Advocates for UOI.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

49

+ **W.P.(C) 8229/2020**

LITECON INDUSTRIES PVT.LTD.

..... Petitioner

Through: Mr. Kumar Visalaksh with Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Farman Ali, Advocate with Mr.Krishan Kumar and Ms.Usha Jamnal, Advys. for UOI

Mr. Vipul Agrawal with Mr.Dushyant Agrawal, Advocates for R-2&3.



Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Advocates for NAA and DGAP.

50

+ **W.P.(C) 8751/2020 & CM APPL.No.28192/2020**

M/S SIGNATURE BUILDERS PVT. LTD. Petitioner

Through: Mr. Puneet Agarwal, Ms. Purvi Sinha, and Mr. Chetan Kumar Shukla Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Harish Vaidyanathan Shankar, CGSC with Mr. Srish Kumar Mishra, Mr. Sagar Mehlawat and Mr. Alexander Mathai Paikaday, Advocates for UOI.
Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-2.
Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Advocates for NAA and DGAP

51

+ **W.P.(C) 9146/2020 & CM APPL. No.29630/2020**

LITE BITE TRAVELS FOODS PVT LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

Versus



UNION OF INDIA & ORS.

Through:

..... Respondents
Mr.Satish Kumar, Sr.standing counsel
with Ms.Vaishali Goyal and
Mr.Dhruv, Advocates for R-1.
Mr.Ashwini Chawla, Adv. for R-2 &
3.

52

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W.P.(C) 9931/2020

M/S NIRALA PROJECT PVT LTD.

Through:

..... Petitioner
Mr.Puneet Agarwal, Ms.Purvi Sinha,
and Mr.Chetan Kumar Shukla
Advocates.

versus

UNION OF INDIA & ORS.

Through:

..... Respondents
Mr.Farman Ali, Advocate with
Mr.Krishan Kumar and Ms.Usha
Jamnal, Advs. For UOI
Ms. Neha Malik, Adv. for R-3 & 4

53

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W.P.(C) 9934/2020 & CM APPL. Nos.31623-24/2020

M/S S3 BUILDWELL LLP

Through:

..... Petitioner
Mr.Puneet Agarwal, Ms.Purvi Sinha,
and Mr.Chetan Kumar Shukla
Advocates.

Versus

UNION OF INDIA & ORS.

Through:

..... Respondents
Ms.Aakanksha Kaul, Mr.Manek
Singh, Mr.Aaman Sahani, Advocates
for UOI.
Mr. Zoheb Hossain, with Mr. Vivek
Gurnani, Mr.Sanjeev Menon, Mr.
Kavish Garach and Ms.Sejal Aneja,
Advocates for NAA and DGAP.



54

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W.P.(C) 9935/2020 & CM APPL. Nos.31625-26/2020

M/S JMK HOLDINGS PVT LTD.

..... Petitioner

Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,
and Mr.Chetan Kumar Shukla
Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Ms.Aakhanksha Kaul, Mr.Aman
Sahani and Ms.Versha Singh,
Advocates for UOI.

55

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W.P.(C) 10901/2020 & CM APPL. 34162-34163/2020

S.C. JOHNSON PRODUCTS PVT. LTD.

..... Petitioner

Through: Mr.Rajat Bose with Mr.Ankit
Sachdeva, Advs.

Versus

UNION OF INDIA, THROUGH ITS SECRETARY & ORS.

..... Respondents

Through: Ms.Nidhi Raman, CGSC with
Mr.Zubin Singh and Mr.Mayank
Sansanwal, Adv. for UOI.
Mr. Zoheb Hossain, with Mr. Vivek
Gurnani, Mr.Sanjeev Menon, Mr.
Kavish Garach and Ms.Sejal Aneja,
Advocates for NAA and DGAP.

56

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W.P.(C) 10932/2020 & CM Nos.34237-38/2020, CM No.8172/2022

M/S EMAAR MGF LAND LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran, Ms.
Charanya Lakshmi Kumaran, Mr.
Karan Sachdev, Mr. Yogendra Aldak
with Mr.Agrim Arora, Advocates.

Versus



UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Ravi Prakash, CGSC with Mr.Farmaan Ali, Mr.Manas Tripathi and Ms.Shruti Shivkumar, Advocate for UOI.
Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP
Ms.Neha Malik, Advocate for R-4.
Mr. Satish Kumar, Sr. Standing Counsel for respondent No.3.
Ms. Neha Malik, Adv. for NAA and DGAP

57

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W.P.(C) 990/2021

M/S BPTP LTD.

..... Petitioner

Through: Mr.Kishore Kunal, Mr.Manish Rastogi and Ms. Ankita Prakash, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Asheesh Jain, CGSC with Mr. Gaurav Kumar, Ms.Ankita Kedia and Ms.Ria Khanna, Advocates for R-1
Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP
Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4.



58

+ **W.P.(C) 997/2021 & CM No.2721/2021**

M/S MAN REALTY LTD & ANR.

..... Petitioners

Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Farman Ali, Advocate with Mr.Krishan Kumar and Ms.Usha Jamnal, Advs. For UOI.
Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP.

59

+ **W.P.(C) 1357/2021**

M/S INFINITI RETAIL LTD

..... Petitioner

Through: Mr.Rohan Shah, Mr.Mihir Deshmukh, Mr.Rajat Mittal, Mr. Jay Gandhi and Ms. Megha, Advocates.

Versus

UNION OF INDIA AND ORS.

..... Respondents

Through: Mr. Dev. P. Bhardwaj, CGSC for UOI with Ms.Anubha Bhardwaj and Mr.Sachin Singh, Advs. for UOI.
Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP

60

+ **W.P.(C) 1366/2021**

M/S TATA STARBUCKS PRIVATE LIMITED Petitioner

Through: Mr. Rohan Shah, Advocate



Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Advocates for NAA and DGAP

61

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W.P.(C) 1593/2021 & CM APPL. No.4529/2021

RAYMOND CONSUMER CARE LTD.

..... Petitioner

Through:

Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Ms. Amrita Prakash, Advocate with Mr. Vishal Ashwani Mehta, Advocate for UOI
Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Advocates for NAA and DGAP.

62

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W.P.(C) 1765/2021
M/S LE REVE

..... Petitioner

Through:

Mr. Nikhil Gupta, Mr. Vipin Upadhayay and Mr. Rochit Abhishek, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Rishabh Sahu with Mr. Sameer Sharma Advs. for UOI.
Mr. Ashwini Chawla, Adv. for R-2 & 3.
Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Advocates for NAA and DGAP.



63

+ **W.P.(C) 1766/2021**

NEEVA FOODS PVT. LTD

..... Petitioner

Through: Mr.Nikhil Gupta, Mr.Vipin
Upadhayay and Mr.Rochit Abhishek,
Advts.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Zoheb Hossain, with Mr. Vivek
Gurnani, Mr.Sanjeev Menon, Mr.
Kavish Garach and Ms.Sejal Aneja,
Advocates for NAA and DGAP.
Mr.Aditya Dewan, Advts.

64

+ **W.P.(C) 1852/2021 & CM Nos.5359/2021, 29026-29027/2021**

M/S SUBWAY SYSTEMS INDIA PVT LTD

..... Petitioner

Through: Mr.Pratyush Prava Saha, Advocate.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Satya Ranjan Swain, Sr.PC,
Mr.Kautilya Birat, Adv. for R-1/UOI
Mr. Zoheb Hossain, with Mr. Vivek
Gurnani, Mr.Sanjeev Menon, Mr.
Kavish Garach and Ms.Sejal Aneja,
Advocates for NAA and DGAP

65

+ **W.P.(C) 1951/2021 & CM APPL. Nos.5705-06/2021**

M/S SUB WEST RESTAURANTS LLP

..... Petitioner

Through: Mr.Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Anshuman, Sr.Panel Counsel
with Mr. Piyush Ahluwalia, Advocate
for R-1.
Mr.Aditya Dewan, Advts. for R-
3/NAPA.



Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4.

Ms. Talish Ray, Adv.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach, Mr. Samarvir Singh and Ms. Sejal Aneja Advocates for NAA and DGAP.

66

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W.P.(C) 2440/2021

BONNE SANTE

Through:

..... Petitioner
Mr. Nikhil Gupta, Mr. Vipin Upadhyay and Mr. Rochit Abhishek, Adv.

Versus

UNION OF INDIA & ORS.

Through:

..... Respondents
Ms. Pratima N. Lakra, CGSC with Mr. Kashish Gupta and Ms. Vanya Bajaj, Advocates for UOI.
Mr. Rony John, Mr. Piyush Swami, Mr. Arshdeep Singh and Mr. Anuj Dubey, Advocates for R-2 and 3.
Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach, Mr. Samarvir Singh and Ms. Sejal Aneja Advocates for NAA and DGAP.

67

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W.P.(C) 2676/2021 & CM APPL.7906-07/2021

HORIZON PROJECTS PRIVATE LIMITED

..... Petitioner

Through:

Mr. Kumar Visalaksh with Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh, Advocates.



Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Rajesh Kumar with Ms. Ramneet Kaur, Advocates for UOI.
Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Advocates for NAA and DGAP.
Mr. Parangat Pandey, Adv. for R-3.

68

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W.P.(C) 2785/2021 & CM APPL.8368/2021

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Through: Mr. Sujit Ghosh, Mr. Mannat Waraich, Mr. Ashray Behura and Ms. Ananya Goswami, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Advocates for NAA and DGAP.

69

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W.P.(C) 2897/2021

ITC LIMITED & ANR.

..... Petitioners

Through: Mr. Ajay Aggarwal, Advocate.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ravi Prakash, CGSC with Mr. Aman Rewaria and Mr. Varun Aggarwal, Advocates for UOI.
Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Advocates for NAA and DGAP.



70

+ **W.P.(C) 2970/2021**

M/S DRA AADITHYA PROJECTS PVT. LTD. Petitioner
Through: Mr. Monish Panda, Advocate with
Mr.Mrinal Bharat Ram and
Advocates.

Versus

UNION OF INDIA & ORS. Respondents
Through: Mr. Manish Mohan, CGSC with
Mr.Devendra Kumar, Adv.for UOI.
Mr. Sameer Vashisht, ASC Civil
GNCTD with Ms. Sanjana Nangia,
Advocates.
Mr. Yunus Malik, Adv. with Ms.
Naazish Khan, Advocate for NAA &
DGAP.

71

+ **W.P.(C) 3254/2021**

GILLETTE INDIA LTD Petitioner
Through: Mr. V. Lakshmikumaran, Ms.
Charanya Lakshmi Kumaran, Mr.
Karan Sachdev, Mr. Yogendra Aldak
with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents
Through: Mr.Asheesh Jain, CGSC with
Mr. Gaurav Kumar, Ms.Ankita Kedia
and Ms.Ria Khanna, Advocates for R-
1.
Mr. Zoheb Hossain, with Mr. Vivek
Gurnani, Mr.Sanjeev Menon, Mr.
Kavish Garach and Ms.Sejal Aneja,
Advocates for NAA and DGAP.



72

+ **W.P.(C) 3306/2021**

PROCTER AND GAMBLE HOME PRODUCTS PVT LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ripudaman Bhardwaj, CGSC for R-1.
Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP

73

+ **W.P.(C) 3327/2021**

PROCTER AND GAMBLE HYGIENE AND HEALTH CARE LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Vivek Goyal, Advocate with Mr.Gokul Sharma, Advocate for R-1.
Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP



74

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W.P.(C) 3508/2021 & CM APPL. Nos.25152-53/2021

M/S ALTON BUILDTECH INDIA PVT LTD Petitioner

Through: Ms.Ruby Singh Ahuja, Ms. Kritika Sachdeva, Mr. Vishal Gehrana and Mr. Jappanpreet Hora, Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Ms.Pratima N.Lakra, CGSC with Mr.Kashish Gupta and Ms.Vanya Bajaj, Advocates for UOI.
Mr. Vinod Diwakar, CGSC with Mr.Vishal Kumar Singh and Mr.Olson Nair, Advs. for UOI.
Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP

75

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W.P.(C) 3867/2021

M/S ELECTRONICS MART INDIA LTD Petitioner

Through: Mr.Nikhil Gupta, Mr.Vipin Upadhayay and Mr.Rochit Abhishek, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Farman Ali, Advocate with Mr.Krishan Kumar and Ms.Usha Jamnal, Advs. For UOI.
Mr. Yunus Malik, Adv. with Ms. Naaziah Khan, Advocate for NAA and DGAP.

76

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W.P.(C) 4600/2021

INOX LEISURE LIMITED.

..... Petitioner

Through: Mr. Kumar Visalaksh with Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh, Advocates.



Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ripudaman Bhardwaj, CGSC for R-1.
Mr. Bhagwan Swarup Shukla, CGSC with Mr. Sarvan Kumar, Advocate for UOI.
Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Advocates for NAA and DGAP
Mr. Bhagwan Swarup Shukla, CGSC with Ms. Sunita Shukla, Advocate for UOI.

77

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W.P.(C) 4789/2021

M/S MANAS VIHAR SAHAKARI AWAS SAMITI LTD.

..... Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Bhagwan Swarup Shukla, CGSC with Ms. Sunita Shukla, Advocate for UOI.
Mr. Ripudaman Bhardwaj, CGSC and Ms. Neha Sharma, Adv for R-1.
Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Advocates for NAA and DGAP.
Mr. Manas Bhatnagar, Advocates for R-4.

78

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W.P.(C) 4794/2021 & CM APPL. 14802/2021

YELLOW SUN RESTAURANTS

PRIVATE LIMITED

..... Petitioner

Through: Mr. Nikhil Gupta, Advocate.



Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ajay Kumar Pandey, SPC for
UOI

Mr. Zoheb Hossain, with Mr. Vivek
Gurnani, Mr. Sanjeev Menon, Mr.
Kavish Garach and Ms. Sejal Aneja,
Advocates for NAA and DGAP

79

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W.P.(C) 6337/2021 & CM APPL.19960/2021

M/S PURI CONSTRUCTION PVT. LTD.

..... Petitioner

Through:

Mr. Puneet Agarwal, Ms. Purvi Sinha,
and Mr. Chetan Kumar Shukla
Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Kunal Sharma, Sr. Standing
Counsel with Mr. Shubhendu
Bhattacharya, Adv.

Mr. Apoorv Kurup with Mr. Ojaswa
Pathak, Advocates for R-1

Mr. Zoheb Hossain, with Mr. Vivek
Gurnani, Mr. Sanjeev Menon, Mr.
Kavish Garach and Ms. Sejal Aneja,
Advocates for NAA and DGAP

Mr. Ravi Prakash, CGSC for R-3 to
R-6 with Ms. Shruti Shivkumar,
Ms. Taha Yasin and Mr. Anshuman
Das Gupta Advs.

80

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W.P.(C) 12471/2021 & CM APPL.No.39234/2021

SOUTHWINDS PROJECTS LLP

..... Petitioner

Through:

Mr. Kunal Vajani with Mr. Kunal
Mimani, Mr. Kartikey Bhatt and
Mr. Shubhang Tandon, Advs.

Page 37 of 48



Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Asheesh Jain, CGSC with
Mr. Gaurav Kumar, Ms.Ankita Kedia
and Ms.Ria Khanna, Advocates for R-
1.
Mr.Aman Malik, Advocate for R-2 &
3.
Mr.Adhishwar Suri, Advocate for
Mr.Aditya Singla, Sr. Standing
Counsel, Ms. A. Sahitya Veena for
R-4.
Mr. Zoheb Hossain, with Mr. Vivek
Gurnani, Mr.Sanjeev Menon, Mr.
Kavish Garach and Ms.Sejal Aneja,
Advocates for NAA and DGAP.

81

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W.P.(C) 14666/2021 & CM APPL.46201-46203/2021

ANAND RATHI

..... Petitioner

Through: Mr.Abhishek A Rastogi, Adv.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ravi Prakash, CGSC with
Mr.Aman Rewaria and Mr.Varun
Aggarwal, Advocates for
UOI.
Mr.Aman Malik, Mr.Vijay Kumar
Maurya and Ms.Shubhi Bhardwaj,
Adv. for NAA and DGAP
Mr.Yunus Malik, Advocate for NAA
& DGAP.

82

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W.P.(C) 6983/2022 & CM APPL.21405/2022

WTC NOIDA DEVELOPEMENT COMPANY PRIVATE LIMITED

..... Petitioner

Through: Mr.Preetesh Kapur, Sr.Advocate with
Mr. Shaunak Kashyap,
Mr. Balasubramanian and Mr. Kanav
Agarwal, Advocates.

Page 38 of 48



versus

UNION OF INDIA & ORS. Respondents
Through: Mr. Ravi Prakash, CGSC with
Ms.Archana Surve, Mr.Vinod Kumar
Ahlawat and Ms. Kholi Razukhuro,
Advs. for UOI

83

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W.P.(C) 7781/2022 & CM APPL.23831/2022

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner
Through: Mr. Sujit Ghosh with Ms. Mannat
Waraich, Mr. Ashray Behrui and
Ms.Ananya Goswami, Advocates.

Versus

UNION OF INDIA & ORS. Respondents
Through: Mr. Rakesh Kumar, CGSC and
Mr. Sunil, Advocate for UOI.
Mr. Zoheb Hossain, with Mr. Vivek
Gurnani, Mr.Sanjeev Menon, Mr.
Kavish Garach and Ms.Sejal Aneja,
Advocates for NAA and DGAP

84

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W.P.(C) 8705/2022 & CM APPLs.26239-26240/2022

M/S TATA PLAY LIMITED Petitioner
Through: Mr. Rohan Shah with Mr. Bharat
Raichandani, Mr. Deepak Kumar
Khokhar, Advocates.

versus

UNION OF INDIA & ORS. Respondents
Through: Mr.Abhishek Saket, Advocate for
UOI
Mr. Zoheb Hossain, with Mr. Vivek
Gurnani, Mr.Sanjeev Menon, Mr.
Kavish Garach and Ms.Sejal Aneja,
Advocates for NAA and DGAP



85

+ **W.P.(C) 12533/2022 & CM APPL. Nos.37949-37950/2022**

LICHFL CARE HOMES LIMITED

..... Petitioner

Through: Mr. Pratyush Prava Saha, Advocate.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Kamal Kant Jha, SPC with
Mr.Avinash, Advocates for R-1/UOI.
Mr.Abhishek Saket, Advocate for
UOI.

Mr. Zoheb Hossain, with Mr. Vivek
Gurnani, Mr.Sanjeev Menon, Mr.

Kavish Garach and Ms.Sejal Aneja,
Advocates for NAA and DGAP

Ms. Sonu Bhatnagar with Ms. Nishta
Mittal and Ms. Monica Benjamin,
Advs for R-5& 6.

Mr.Varun Sharma, Advocate for the
complainant.

Ms. Supriya R. Pandey and Mr.
Pawan Upadhyay, Advs. for R-4

86

+ **W.P.(C) 12557/2022 & CM APPL.Nos.38027-38028/2022**

L OREAL INDIA PRIVATE LIMITED

..... Petitioner

Through: Mr. V. Lakshmikumaran, Ms.
Charanya Lakshmi Kumaran, Mr.
Karan Sachdev, Mr. Yogendra Aldak
with Mr.Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Ms. Uma Prasuna Bachu, SrPC with
Ms.Poonam, GP for R-1.

Mr. Zoheb Hossain, with Mr. Vivek
Gurnani, Mr.Sanjeev Menon, Mr.

Kavish Garach and Ms.Sejal Aneja,
Advocates for NAA and DGAP



87

+ **W.P.(C) 12573/2022 & CM APPLs.38062-38063/2022**

M/S SWATI REALTY

..... Petitioner

Through: Mr.Abhishek A.Rastogi, Advocate.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Sandeep Vishnu, SPC for UOI
Ms. Suruchi Suri and Mr. Suryansh P.
Singh, Advocates for R-4.
Ms. Sonu Bhatnagar with Ms. Nishta
Mittal and Ms. Monica Benjamin,
Advs for R-5& 6
Mr. Zoheb Hossain, with Mr. Vivek
Gurnani, Mr.Sanjeev Menon, Mr.
Kavish Garach and Ms.Sejal Aneja,
Advocates for NAA and DGAP.

88

+ **W.P.(C) 12639/2022 & CM APPLs.38309-38310/2022 & 39263/2022**

M/S PERFECT BUILDWELL PVT LTD

..... Petitioner

Through: Mr. Krishna Mohan K Menon and
Ms. Parul Sachdeva, Advocate.

versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Ravi Prakash, CGSC with Mr.
Abhishek Khanna, GP, Advocates for
UOI.
Mr.Abhishek Khanna, Advocate.
Mr. Zoheb Hossain, with Mr. Vivek
Gurnani, Mr.Sanjeev Menon, Mr.
Kavish Garach and Ms.Sejal Aneja,
Advocates for NAA and DGAP



89

+ **W.P.(C) 12797/2022 & CM APPLs.38922-38924/2022**

VASAVI AND GP INFRA LLP

..... Petitioner

Through: Mr.Krishna Dev Jagarlamudi,
Advocate with Mr.N.Sai Vinod,
Advocate.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Jatin, Sr.Panel Counsel with
Ms.Chetanaya Puri, Advs. for UOI.
Mr. Zoheb Hossain, with Mr. Vivek
Gurnani, Mr.Sanjeev Menon, Mr.
Kavish Garach and Ms.Sejal Aneja,
Advocates for NAA and DGAP
Ms. Sonu Bhatnagar with Ms. Nishta
Mittal and Ms. Monica Benjamin,
Advs for R-5& 6

90

+ **W.P.(C) 13715/2022 & CM APPLs.41879/2022, 45056/2022 and
45505/2022**

NY CINEMAS LLP

..... Petitioner

Through: Mr.Rituraj Gujjar with Mr.Prateek
Chadha, Ms. Pragya, Mr.Vrishank
Singhania, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Sushil Kumar Pandey with
Mr.Kuldeep Singh, Advocate for
UOI.
Mr. Zoheb Hossain, with Mr. Vivek
Gurnani, Mr.Sanjeev Menon, Mr.
Kavish Garach and Ms.Sejal Aneja,
Advocates for NAA and DGAP
Mr. Anurag Ojha, Sr.Standing
Counsel, and Mr. Gautam Barnwal,
Advs. respondent No.3 & 4.



Ms.Sonu Bhatnagar with
Ms.Anushree Narain, Ms.Venus
Mehrotra and Ms.Nishtha Mittal,
Advocates for R-5& 6

91

+ **W.P.(C) 14835/2022**

M/S AIRMID REAL ESTATE LTD. Petitioner
Through: Mr.Kishore Kunal, Mr.Manish
Rastogi and Ms.Ankita Prakash,
Advocates.
versus

UNION OF INDIA & ORS. Respondents
Through: Mr.Sushil Kumar Pandey with
Mr.Kuldeep Singh, Advocates for
UOI.
Mr.Rajesh Kumar, Advocate with
Ms.Ramneet Kaur, Advocates for
UOI.
Mr. Zoheb Hossain, with Mr. Vivek
Gurnani, Mr.Sanjeev Menon, Mr.
Kavish Garach and Ms.Sejal Aneja,
Advocates for NAA and DGAP

92

+ **W.P.(C) 15169/2022**

GELENMARK PHARMACEUTICAL
LIMITED AND ANR Petitioners
Through: Mr. Rohan Shah, Advocate.
Versus

UNION OF INDIA AND ORS Respondents
Through: Mr.Sushil Kumar Pandey with
Mr.Kuldeep Singh, Advocates for
UOI.
Mr. Zoheb Hossain, with Mr. Vivek
Gurnani, Mr.Sanjeev Menon, Mr.
Kavish Garach and Ms.Sejal Aneja,
Advocates for NAA and DGAP.



93

+ **W.P.(C) 15170/2022**

CAROA PROPERTIES LLP AND ANR Petitioners

Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

versus

UNION OF INDIA AND ORS. Respondents

Through: Mr.Sushil Kumar Pandey with Mr.Kuldeep Singh, Advocates for UOI.
Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP.

94

+ **W.P.(C) 15172/2022**

BARBEQUE NATION HOSPITALITY LTD Petitioner

Through: Mr. Srinivas Kotni, Mr.Anirudh Ramanathan, Mr. Safal Sethi, Advocates.

Versus

UNION OF INDIA AND ORS Respondents

Through: Mr.Sushil Kumar Pandey with Mr.Kuldeep Singh, Advocates for UOI.
Mr.Rakesh Kumar, CGSC with Mr.Sunil, Advocate for UOI.
Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP



95

+ **W.P.(C) 15289/2022 & CM APPL.Nos.47442-47443/2022**

ANUTONE ACOUSTICS LIMITED

..... Petitioner

Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Sushil Kumar Pandey with Mr.Kuldeep Singh, Advocates for UOI.
Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP.

96

+ **W.P.(C) 16178/2022 & CM APPL. 38836/2023**

ARIHANT SUPERSTRUCTURES LTD.

..... Petitioner

Through: Mr. Puneet Agarwal, Ms. Purvi Sinha and Mr. Chetan Kumar Shukla, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Manish Kumar, Sr. Central Govt. Counsel
Ms. Anushree Narain and Ms.Nishtha Mittal Advocates for GST
Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP.



97

+ **W.P.(C) 16734/2022 & CM APPLs.52794-52795/2022**

M/S NANDI INFRATECH PVT LTD

..... Appellant

Through: Mr.Sandeep Chilana, Advocate with
Mr.Prem Kandpal, Advocate

versus

UNION OF INDIA AND ORS

..... Respondents

Through: Ms. Anushree Narain and Ms.Nishtha
Mittal Advocates for GST

98

+ **W.P.(C) 16935/2022 & CM APPL.53667/2022**

NEW WORLD REALTY LLP

..... Petitioner

Through: Mr. Kumar Visalaksh, Mr. Udit Jain
Mr. Arihant Tater and Mr.Ajitesh
Dayal Singh, Advocates.

Versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Sushil Raja, SPC for UOI
Mr. Zoheb Hossain, with Mr. Vivek
Gurnani, Mr.Sanjeev Menon, Mr.
Kavish Garach and Ms.Sejal Aneja,
Advocates for NAA and DGAP.

99

+ **W.P.(C) 17010/2022 & CM APPL.53925/2022**

WADHWA REALTY PVT LTD.

..... Petitioner

Through: Mr. Kumar Visalaksh, Mr. Udit Jain
Mr. Arihant Tater and Mr.Ajitesh
Dayal Singh, Advocates

Versus



UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Neeraj, SPC with Mr. Sahaj Garg, GP, Mr. Vedansh Anand, Advs for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Advocates for NAA and DGAP.

100

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W.P.(C) 246/2023 & CM APPL.Nos.939-940/2023

M/S BHARTIYA URBAN PVT LTD. (FORMERLY, BHARTIYA CITY DEVELOPERS PVT LTD.)

..... Petitioner

Through: Mr. Abhishek A Rastogi, Advocate.

Versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Gigi C. George with Mr. Dheeraj Singh, Advocates for R-1/UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Advocates for NAA and DGAP.

101

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W.P.(C) 9063/2023 & CM APPLs.34491-34492 /2023

JKG CONSTRUCTION PVT. LTD.

..... Petitioner

Through: Mr. Rajesh Jain, Advocate with Mr. Ramashish, Advocates

versus

THE UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Avnish Singh and Mr. Aditya Vikarm Advs. for UOI.

Mr. Farman Ali, Mr. Krishan Kumar & Ms. Usha Jamnal, Advs. for R2&R3.



CORAM:
HON'BLE MR. JUSTICE MANMOHAN
HON'BLE MR. JUSTICE DINESH KUMAR SHARMA

ORDER
03.08.2023

%

1. Heard in part.
2. List on 4th August, 2023 at 2:30 pm.

MANMOHAN, J

DINESH KUMAR SHARMA, J

AUGUST 03, 2023
TS